

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 807/Confdl./2022
II-2-90/2001 (Part-IV)

Bilaspur, dated the 13th April, 2022

- A) Shri Sumit Kumar Harsyana, Member of Lower Judicial Service and presently posted as VI Civil Judge Class-I, Raipur is transferred and appointed as Deputy Director, Chhattisgarh State Judicial Academy, Bilaspur in the Establishment of the High Court from the date he assumes charge of his office.
- B) Shri Lokesh Patle, Member of Lower Judicial Service and presently posted as Civil Judge Class-II, Deobhog is transferred and appointed as Administrative Officer, Chhattisgarh State Judicial Academy, Bilaspur in the Establishment of the High Court from the date he assumes charge of his office.

BY ORDER OF THE HIGH COURT


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

Endt. No. 808/Confdl./2022
II-2-90/2001 (Part-IV)

Bilaspur, dated the 13th April, 2022

Copy forwarded to: -

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18.
 1. Shri Sumit Kumar Harsyana, VI Civil Judge Class-I, Raipur,
 2. Shri Lokesh Patle, Civil Judge Class-II, Deobhog,
for information and compliance. He is directed to take charge of his new post on or before 02.05.2022 and send his handing and taking over charge reports.
19. District & Sessions Judge, Raipur for information. He is requested to impress upon the transferred Officer(s) that if they are in occupation of Government accommodation, they should vacate the same on or before 02.05.2022 under intimation to this Registry. They are also requested to send immediately the handing over charge reports of transferred Officer(s) to this Registry.
20. District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
21. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
23. I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
24. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
27. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E. (Appeal), High Court of Chhattisgarh, Bilaspur for information.
29. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
30. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
31. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
32. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL